

ANNEXURES - 'C & 'D'

**LIST OF GENERAL CATEGORY CANDIDATES WHOSE APPLICATIONS HAVE BEEN RECEIVED WITH CERTAIN DEFICIENCIES/DISCREPANCIES AGAINST THE POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE -2015
(By way of Direct Recruitment)**

(The candidates are given two weeks time to make good the deficiency(ies) as mentioned in the 'Remarks' Column and furnish the requisite certificate(s) etc. as per the Regulation within stipulated time frame otherwise the candidature shall not be considered and would be rejected straightway without entertaining any correspondence in any such case)

Sr. No.	Name of the Candidate	Correspondence Address	Category	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Remarks
1	2	3	4	5	6	7	8
1	Raman Aggarwal	s/o Ravinder Kumar Aggarwal, r/o 5-D, Radha Soami Road, Near Adarsh Cinema, Amritsar-143001	General	B.E.L.LB	20-10-1971	28-8-1998	Experience Certificate has only been countersigned by the Distt. Judge but not issued by him
2	Narayan Prasad	Son of Shri Bharat Bhushan R/o 268, Advocate Society, Sector 49A, Chandigarh-160047	General	BA(law), LLB,LLM, CC in Urdu, Punjabi Parboth Mediation Training from ICADR	16.12.1978	9.8.2002 / No. P/723/2002	Experience certificate not as per prescribed format.
3	Mahesh Kumar Yadav	Son of Shri Rohtash Singh, R/o VPO Sarhaul, near Sr. Sec. School Sarhaul, District Gurgaon, Haryana-122015	General	BA, LLB	9.8.1974	20.10.1998/ No. P/1238/1998	Experience certificate not as per prescribed format.
4	Dushyant Dhadwal	Son of Shri Ravinder Kumar R/o Dushyant Dhadwal, Adv. Set No.2, Middle Floor, Kalyan Kunj, Stoke's Place, Opposite Oak Over, Shimla-2 (Mb.No. 94184 91678)	General	B.Sc. LLB	3.10.1971	18.7.1995 / HIM/102/1995	Experience certificate not as per prescribed format.
5	Nidhi Singh	Wife of Shri Chander Narayan Singh R/o 70/1, The Mall, Shimla, Shimla-1 (Mb.No. 98169 67396)	General	LLM, P.Hd.	1.12.1976	28.12.2001 / HIM/199A/2001	Experience certificate not as per prescribed format.
6	Naveen Puri	Son of late Shri Parshotam Lal Puri R/o 38, Guru teg Bahadur Nagar, PO Khalsa College, Amritsar-143001 (Mb.No. 99152 86581)	General	BA (Hons), LLB	24.3.1973	30.3.1999 / P/1038/1999	Experience Certificate has only been countersigned by the Distt. Judge but not issued by him
7	Neel Kamal Sharma	Son of Shri Kripal Sharma, R/o Flast No.L-3, Housing Board Colony, Knolls Wood, Chotta Shimla, HP (Mb.No. 94181 31118)	General	BA, LLB	2.9.1772	1.10.1997 / HIM/72/1997	Experience certificate not as per prescribed format.

1	2	3	4	5	6	7	8
8	Balkaran Singh Mangat	Son of Shri Gurdial Singh Mangat R/o H.No.95, Phase3A, Sector 53, Mohali, Punjab-160059 (Mb.No. 098140 21883)	General	BE, LLB	5.10.1976	11.8.2005 / P-728/2005	Experience certificate not as per prescribed format.
9	Suresh Kumar	son of Shri Bhag Singh, Assistant District Attorney, Ghumarwin, District Bilaspur, HP (Mb.No. 94183 98808)	OBC	BA, LLB	1.4.1979	1.10.2004 / HIM/175/2004	1. Application is not received through proper channel; 2. Certificate of Enrolment as an Advocate is not attached, however, copy of I.D. card attached.
10	Charanjeet Singh	Son of Shri Tarlok Singh R/o H.No. 643/20, Chandigarh road, Khanna (District Ludhiana), Pb. 141401 (Mb.No. 098142 21473)	General	BA, LLB	6.3.1973	8.5.2003 / P-501/2003	1. Experience Certificate has only been countersigned by the Distt. Judge but not issued by him; 2. Only single photograph attached instead of two.
11	Lakhvir Singh	Son of Shri Mehar Singh R/o H.No. 835/2 Chandigarh Road, Khanna (District Ludhiana), Pb. 141401 (Mb.No. 098142 21473)	General	BA, LLB	24.2.1978	6.7.2004 P/517/2004	Experience Certificate has only been countersigned by the Distt. Judge but not issued by him
12	Lakhwinder Singh Sood	Son of late Shri Amar Singh Sood R/o H.No. 132, Block-I, Sarabha Nagar, Ludhiana-141001 (Mb.No. 098140 30434)	General	B.Com, LLB	8.1.1976	1.4.1999 / P/1499/1999	Experience Certificate has only been countersigned by the Distt. Judge but not issued by him
13	Ramesh Chand	S/o Sh.Chet Ram Sharma, R/O Shasno Niwas Below Tollant Beer Khana Shimla-171001 Mob.No.94181-10580	General	B.Sc. (Med.) LL.B	20.1.1970	28.9.1995	Column No.14 of the prescribed application format is not filled-up.
14	Digvijay Singh	S/o Sh. Amar Singh, O/O Assistant District Attorney Kinnaur at Rekong Peo, Distt. Kinnaur, H.P.-172107 Mob.No.94181-36967 Land Line No.01786-223702	General	BA, LL.B	26.3.1972	23.10.1997	1. Experience Certificat is not as per the prescribed format; 2. Application is not received through proper channel.

1	2	3	4	5	6	7	8
15	Pawan Singh	S/O Sh.Balbir Singh, R/O GH-25, Flat No.4, Sector-5, Mansa Devi Complex Panchkula, Haryana-134114, Mob.No.09814903176, 0172-6532978	General	BA,LL.B	15.12.1978	7.4.2005	Only the photocopy of Experience Certificate attached, not in original and moreover, the language of the certificate is not as prescribed.
16	Dhriti Jasleen Sharma	W/O Sh. Sanjeev Sharma, R/O H. No.671A, Harmilap Nagar, Phase-I, Baltana NAC Zirakpur, Tehsil Derabassi, Distt. S.A.S.Nagar Punjab-140603, Mob. No.097791-27671, 0172-2595671	General	BA, LL.B (Professional)	20.7.1976	25.8.2000	Te language of the Experience certificate is not as prescribed.
17	Sanjeev Sharma	S/O Sh. Sushil Kumar Sharma, R/O H. No. 671A, Harmilap Nagar, Phase-I, Baltana NAC Zirakpur, Tehsil Derabassi, Distt. S.A.S.Nagar Punjab-140603, Mob. No.097790-27671, 0172-2595671	General	BA, LL.B (Professional)	21.8.1976	30.11.1999	Te language of the Experience certificate is not as prescribed.
18	Vikas Sharma	s/o Shri Mahavir Sharma, r/o H.No. 1695, Sector 33-D, Chandigarh, 160020.	General	B.Com L.LM	01-06-1979	24.08.2005	Experience Certificate is not submitted as per prescribed format.
19	Rohit Shankar	s/o Shri U.S. Prasad, 161, Arunodaya Apartments, F-Block, Vikas Puri-New Delhi-110018.	General	B.A.(Hons.) Sociology, L.LB	25-08-1974	02-07-1999	Enrolment Certificate not attached whereas date of enrolment is mentioned in the Character Certificate.
20	Ddharmender Rana	s/o Late Subey Singh Rana, r/o D-23, Saket, Court Resendential Complex Delhi-110017.	General	L.LB, LL.M	25-12-1976	13-11-2000	1. Applicant is posted as Addl. Senior Civil Judge at Delhi, but he has not applied through proper channel; 2. Experience certificate is not attached.
21	Dheera Mor	s/o Shri B.S. More, r/o D-91, Saket Court Residential Complex, Saket, New Delhi 110017.	General	L.LB, LL.M	27-08-1977	03-08-2000	Experience certificate is not attached.
22	Bhavana Datta	w/o Sandeep Datta, r/o Datta's N.S. Cottage, Kasumpati, Shimla-9.	General	L.LM	01-08-1974	23-03-1999	Experience certificate not as per prescribed format.
23	Pradeep Kumar	s/o Shri Ram Jas, r/o Pradeep Kumar (Adv.), H. No. 167-N, Model Town, Hisar (HR)-125001.	General	M.Sc. L.LM	01-11-1972	02-09-2005	Experience certificate not as per prescribed format.

1	2	3	4	5	6	7	8
24	Baljinder Singh Sra	s/o Late Shri Mohinder Singh, r/o 345, Advocate's Enclave, Sector 49-A, Chandigarh, 160047.	General	L.LB, LL.M	14-01-1977	08-05-2000	Experience certificate not as per prescribed format.
25	Anil Kumar Malik	s/o Shri Ram Kumar Malik, r/o H. No.53, HUDA Sector 19, Panchkula(HR)-134113.	General	B.A. LLB	14-10-1976	30-03-2001	Experience certificate not as per prescribed format.
26	Sheetal Bansal	d/o Shri Narinder Kumar Bansal, r/o Old Court Road, Kandaghat, Distt. Solan, HP. 173215.	General	B.A.LLB	19-10-1972	01-01-1998	1. Experience certificate not as per prescribed format. 2. Application is not received through proper channel.
27	Vikas Sharma	s/o Shri Vinod Kumar Sharma, r/o H.No. 40, Vaibhav Villa, Shatabdi Puram, Govind Puram, Ghaziabad, UP-201013	General	B.Sc LLB	18-06-1979	17-07-2002	Experience certificate not as per prescribed format.
28	Deepak Jindal	H.No. 3598, Sector 35/D, Chandigarh, 160022	General	B.Com, LLB, LLM, PHD and PGDLPO	05-04-78	14-08-2002	Experience certificate not as per prescribed format.
29	Savita Singh	W/O Sh. Mahipal Singh, 4C/6.Anoop Palace, DM Road, Awas Vikas Ist, Bulandshahar (UP) 203001	General	MA, LLB	19-2-1976	7-Jul-2005	Experience certificate is not issued by the competent authority.
30	Pavit Garg	S/o Sh. Surinder Prakash C-II, City Plaza, Opp. District Courts, The Mall Solan, Solan, H.P.	General	BA, LLB	25-Jun-1973	31.08.1999	Enrolment certificate not attached. However, certificate issued by Bar is attached.
31	Gurmohan Singh	S/o Sh. Baldev Singh, H.No. 76/1836, Sitaheed Karnail Singh Nagar, Phase II, Pakhowal Road, Ludhiana, 141013, Punjab.	General	LLB, LLM, MA	18-Feb-1977	23-Nov-2003	Experience certificate is not as per the prescribed format. Moreover certificate of Bar has not been attached as mentioned therein.
32	Bikramjit Aroua	S/o Sh. Roshan Lal, H.No. 3182, Paradise Enclave, Sector, 50D, Chandigarh-160047	General	MA, LLB	23-Jul-1974	12-Nov-1997	Experience Certificate is not as per prescribed format, however, the certificate issued by Bar is as per format.
33	Gaurav Kalia	S/o Sh. Hemant Kalia, B-36, 1145 A, Guru Amar Dass Nagar, Ludhiana, Punjab, 141012.	General	BLS, LLB	21-Nov-1979	22-Mar-2004	Experience Certificate has not been issued and signed by the Competent Authority.

1	2	3	4	5	6	7	8
34	Amandeep Singh Grewal	S/o Sh. Manohar Singh Grewal, VPO Threeke, Tehsil and District Ludhiana-142021	General	BA, LLB	4-Apr-1977	18-Feb-2002	Experience Certificate has not been issued and signed by the Competent Authority.
35	Praveen Kumar	S/o Sh. Satish Kumar, VPO Saniana, Tehsil Tohana, District Fatehabad, Haryana.125113	General	BA, LLB and LLM	10-07-73	14-Mar-99	Neither application on prescribed format nor Experience Certificate, in original as also payment instrument i.e. IPOs, as mentioned in the application have been received.
36	Arun Kumar Kaundal	S/o Sh. O.P. Kandal, H.No. 868/1, Sector 40-A, Chandigarh, 160036	OBC	B.Sc, LLB, LLM	26-Aug-1976	15-Nov-2000	Experience Certificate has not been issued and signed by the Competent Authority.
37	Rajesh Kumar	S/o Sh. Prithvi Chand, R/o Opposite Street of Basra Farms, Kahnuwan Road, near ITI, Batala, Distt. Gurdaspur, Punjab, 143505	General	BA, LLB	6-Sep-1972	1-Apr-1999	Experience Certificate has not been issued and signed by the Competent Authority.
38	Balakrushna Polai	s/o Sh. Indramani Polai, C/o Rama Chandra Panigrahy Co-operative Colony, 3rd Lane, Berhampur, Distt. Ganjam, Odisha, PIN-760004.	General	Graduate, LLM.	20.05.1975	13.10.2001	Language of Experience Certificate is not as per prescribed format.
39	Chander Shekhar	s/o Sh. Ram Prakash, Sub Divisional Courts Ghumarwin, Distt. Bilaspur, H.P.-174 021.	General	BA, LLB, LLM	26.07.1970	29-12-98	Experience Certificate issued by the Competent Authority has not been attached.
40	Mukesh Jaroli	s/o Poonam Chand Jaroli, 1-J-17, Hiran Magri, Housing Board Colony, Sec. 4, Udaipur (Rajasthan)-313 002.	General	BA LLB	25.08.1976	15.09.2001	Language of the Experience Certificate is not as per prescribed format.
41	Devender Kumar Kundu	s/o Sh. Mehar Singh Kundu, H. No. 23, Sector 4, Rohtak (Haryana-124 001).	General	BA LLB, PGDL.L.	24.12.1969	13-08.1995	Language of the Experience Certificate is not as per prescribed format.
42	Vivek Kumar Gupta,	s/o Sh. Brijendra Kumar Gupta, 19-Anand Vihar Colony, Hartmann Tiraha Bareilly (UP-243122).	General	B.Com. M.Com. LLB. LLM. Ph.D.	26.02.1977	12.07.2003	Experience certificate not as per prescribed format.
43	Vikram Singh Chouhan	s/o Shri Ganapat Singh Chouhan, r/o New Advocate Chamber, No.111, Court Campus, Udaipur (Raj)-313001.	General	M.A. L.LB	01-07-1977	12-09-2003	Experience certificate not as per prescribed format.

1	2	3	4	5	6	7	8
44	Arvind Thakur	s/o Shri Mohan Singh Thakur, r/o H.No. 147, Tribune Colony, Gobind Vihar, Kansal Distt. SAS Nagar-160103.	General	B.Sc(N.M) L.LB	06-10-1976	12-09-2000	Experience certificate not as per prescribed format.
45	Sanjeev Singh Rana	s/o Shri Baldev Singh, r/o Durga Bhawan, VPO Chorri, Tehsil Shahpur, Distt. Kangra-HP(176217).	General	M.Sc L.LB	29-03-1974	24-10-2000	Experience certificate has not been signed by the Competent Authority.
46	Aditya Chaturvedi	s/o Santosh Kumar Chaturvedi, r/o H.No-378, Kanahiya Tola, Bareilly (UP) 243003.	General	L.LM	12-02-1978	23-10-2005	Experience certificate not as per prescribed format.
47	Ms. Sunaina	d/o Jang Bahadur Saini, SCF 15, Sector 23 – C, Chandigarh-160 023.	General	BA Hons. LLM, Ph.D.	19.11.1979	23.09.2003	Experience certificate not as per prescribed format.
48	Aryander Singh	Son of late Shri Arvind Singh R/o Tarai Vikash Sahakari Sangh, Ward No.10, near Gandhi Colony, Rudrapur (Udham Singh Nagar) Uttrakhand-263153	General	LLM	9.7.1978	30.06.2007 / UA-141/2007	Certificate in support of date of birth is not attached, however, Photocopy of I.D. Card is attached.
49	Sanjeev	Son of Shri R.K.Prasad R/o Opposite Shikha Convent School, Tyagi Nagar, Morar, Gwalior, MP, 474006	General	LLB	5.5.1972	7.9.1996 / MP/2391/96	Experience certificate not as per prescribed format.
50	Vikrant Oberoi	Son of ShriKaran Oberoi R/o # 499, Top Floor, Sector 15-A, Chandigarh (UT)160015 (Mb.No. 98148 26043)	General	M.A., LL.B.	1.8.1976	3.9.2003 / P- 1261/2003	Experience certificate not as per prescribed format.
51	Arvind Kumar Pushkar	Son of Shri Naveen Chand Pushkar, R/o House No.38, Takshila Colony, Nagla Budi, Dayal Bagh, Agra, UP-202005	General	B.Sc., LL.B.	17.5.1973	24.5.1973 / UP/1892/1998	Experience certificate not as per prescribed format.
52	Rishi Yadav	S/O Sh. Gulab Singh Yadav, R/O Kashi Gali Davel Mohalla, Seoni Malwa, Dist. Hoshangabad, M.P.-461-223	Not mentioned	B.Com, LL.B	13.6.1973	24.1.1999	Experience certificate not as per prescribed format.
53	Sailendra Kumar Panda	S/O Sh.Mayadhar Panda, R/O Qr.No.LCR-163, Chhend Colony, Rourkela, Distt. Sundargarh, Odisha-769015, Mob. No.09338013940	General	BA, LL.B,LL.M	18.4.1970	3.3.2001	Experience Certificate is not as per the proforma prescribed.
54	Ashok Sharma	S/o Late Sh. B.R. Sharma, R/O RZ-111, Santosh Park, Uttam Nagar, New Delhi-110059.	General	M.Sc., LLB.	1.8.1976	3.7.2003	Only one character certificate attached instead of two.

1	2	3	4	5	6	7	8
55	Joginder Singh	S/o Late Sh. Sohan Lal, R/O Assistant District Attorney, O/O Superintendent of Police Solan, Distt. Solan (H.P.)-173212.	SC	M.A., LLB.	20.12.1977	8.4.2003	Language of experience certificate is not as per format and application is not received through proper channel.
56	Kamal Kishor	s/o Sh. Chuni Lal, near Shiv Mandir, New Court Road, Tehsil Ghumarwin, Distt. Bilaspur, H.P.-174 021.	Not mentioned.	B.Com. LLB.	18.05.1974	26.09.2003	Experience Certificate is not as per the proforma prescribed.
57	Bharat	s/o Sh. Gurdian Singh, House No. 87, Ward No. 7, Dev Pal Chowk, Hamirpur, HP-177 001.	General	BA LLB.	18.04.1970	01.01.1999	Experience certificate not as per prescribed format.
58	Vikram Jit Saini	S/O Sh. Shambhu Dayal R/O C-139, C.L. Joseph, Block Opp. Post Office Tis Hazari Court Delhi-110054, Mob. No.078384-37811, 098184-17075	OBC	LL.B	7.2.1975	D-1066/2000	Enrolment certificate as an Advocate is not attached.
59	Shaikh Taj Mohammed	S/o Sh. Jahangir Hossain, R/O 33/1, Alimuddin Street, Kolkata-700016 Mob. No.098363-42192, 098312-31536	General	LL.M	2.9.1978	15.2.2005	Experience certificate not as per prescribed format.
60	Debendranath Nahak	S/O Sh. Budhiya Nahak, R/O AT- Ambapua, P.O. Engineering School Berhampur, Distt. Ganjam, Odisha, Pin-760010, Mob. No.093373-45373	General	LL.M	25.4.1973	29.11.2000/24th Nov.2000	Experience Certificate issued by D&SJ is not as per the prescribed format.
61	Vijay Kumar	S/O Sh. Raghubir Singh, R/O B-11, Residential Complex Saket Courts, Saket New Delhi-110017 Mob. No.098102-43005	General	LL.B (Hons)	6.7.1977	13.3.2006	1. Experience Certificate issued by the Competent Authority is not attached.
62	Sudesh Kumar	s/o Late Shri Rameshwar Ram Bharti, r/o Village Badehar, Post Office Patti, Tehsil Palampur, Distt. Kangra-HP.	SC	L.LB	09-04-1976	03-12-2002	The applicant has paid less Fee i.e. Rs. 200/- than as prescribed against the General Category.
63	Surjit Singh	s/o Shri Raj Pal Singh, r/o 2094, Sector 27-C, Chandigarh-160019.	SC	B.A.LLB	05-08-1972	01-04-1999	Application is not received through proper channel and moreover, the Experience Certificate has not been issued by the competent authority.

1	2	3	4	5	6	7	8
64	Dheeraj Sihag	s/ o lt. Sh. H.S. Sihag, H. No. 232, Sector 22-A, Chandigarh-160 022.	General	BA LLB.	08.06.1978	10.05.2002	Having lesser experience than required, however, the certificate with regard to working experience as ADA has not been attached.